regai ding recruitment and promotion. There is, however, a Writ Petition in the Kerala High Court challenging the direct recruitment of two persons selected for appointment under the earlier rules. This was filed by four Coir Board employees. The Kerala High Court issued an interim stay order restraining the Board from making this appointment but within a week vacated the interim stay order after -which the two persons have been appointed subject to the result of the Writ Petition pending before the High Court.

Written Answers

TEA EXPORT TO JAPAN

- **♦**541. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to •state:
- (a) whether a delegation from Japan visited India in February 1969 and studied the various aspects of India's Tea Industry by visiting tea plantations and research centres;
- (b) whether it is a fact that black tea is getting popular in Japan;
 - (c) the value of tea exported during 1968;
- (d) whether Government propose to give some special facilities for the export of tea;
 - (e) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) and (b) Yes, Madam.

- (c) Tea valued at 4*973 million rupees was exported from India to Japan during 1968
- (d) and (e) Necessary fiscal reliefs for tea exports were announced in the badget proposals.

DEFENCE OF HIMALAYAN FRONTIER

*542. SHRI KRISHAN KANT:

SHRI N. SRI RAMA REDDY: SHRI ARJUN ARORA:

Will the Minister of DEFENCE be pleased

(a) whether the attention of Government has been drawn to the article written by Maj. Gen. James Lunt, wherein he has suggested that the basic organisation for defence of the Himalayan frontier requires examination; and

(b) if so, what is the reaction of Government thereto?

to Questions

THE MINISTER OF DEFENCE (SAR-DAR SWARAN SINGH): (a) Yes, Madam.

(b) Major General Lunt has referred only to the suitability of the Mountain Division to defend the Himalayan frontier. organisation of the Mountain Division, like that of any other formation is being periodically reviewed and in the light of experience whatever changes are considered necessary and feasible are implemented.

EMBEZZLEMENT OF KASHMIR EX-RULERS' PROPERTY BY PAKISTANI OFFICIALS

◆543. SHRI M. SRINIVASA REDDY :

ADINARAYANA SHRI Y. REDDY:

the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the attention of the Government of India has been drawn to a report published in the Times of India dated June 9, 1969 (Delhi Edition) stating that the propei ty of ex-rulers of Kashmir including huge buildings and commercial and agricultural properties located mostly in Lahore and Rawalpindi has been embezzled by the officials of Kashmir Affairs in Pakistan, and
- (b) if so, the reaction of the Government of India in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes,

(b) Government have made enquiries but have no information to confirm the report.

FVIOLENT ACTIVITIES OF NAGA HOSTILES

- •382. SARDAR HARCHARAN SINGH DUGAL : Will the Minister of EXTER NAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the Naga hostiles have recently increased their anti-Indian and destructive activities such as sabotage in railway trains and other national
- (b) if so, how many cases of sabotage/ destruction of natioi al property were detected during the last thiee months with

fTransferred from the 6th August, 1969.

details of the loss of life/property suffered in each case; and

(c) whether Government have adopted any concrete measures to check such activities of the Naga hostiles?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c) In the last three months four cases of sabotage and attempted sabotage came to light on the railways in Assam; there is however no positive evidence of the involvement of underground Nagas in these incidents.

There was no case of sabotage in Nagaland

On the 21st May, there was an explosion in a compartment of a passenger tiain between two stations in Nowgong district which blew off the roof of the compartment. 3 persons were killed and 14 injured. On three subsequent dates explosives were recovered (i) at Simalguri railway station; (ii) between Dimapur and Khat-khatia and (iii) between Chongajan and Naojan. The timely detection of these explosives prevented damage to the railway property.

Govei nment have tightened secui itv and are taking all possible steps to pi event all sabotage activities including those by the underground Nagas.

TARIFF PROTECTION TO SILK INDUSTRY

•544. SHRI M. V. BHADRAM : SHRI YELLA REDDY :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) whether the Central Silk Board has urged Government to continue the tariff protection to the silk industry for a further period of five years at the current levels from January, 1970; and
- (b) if so, what decision has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK) : (a) The Central Silk Board has

SEWAK): (a) The Central Silk Board has submitted a memorandum to the Tariff Commission pleading for extension of protection to the sericulture industry for a further period of five years from 1st January, ig 'o.

(b) This under consideration of the ariff Commission.

प्रक्षेपास्त्रों का निर्माण

*545 श्री निरंजन वर्मा: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (कं) भारत ने प्रक्षेपास्त्रों का निर्माण करने के सिलसिले में किस देश के साथ अनुबंध किया है ;
- (ख) ये प्रक्षेपास्त्र (1) स्थल (2) बायु; और (3) जल में कितनी दूरी तक मार करने की क्षमता वाले होंगे; ओर
- (ग) क्या हमारे देश पर प्रक्षेपास्त्रों के किसी आक्रमण को रोकने में ये प्रक्षेपास्त्र समर्थ होंगे ?

f [MANUFACTURE OF MISSILES

♦545. SHRI NIRANJAN VARMA: Will the Minister of DEFENCE be pleased to state

- (a) what is the name of the coun-tiy with which India has entered into a contract for the manufacture of ballistic missiles;
- (b) what will be the striking range of these ballistic missiles on (i) land (ii) in the air and (iii) under water; and
- (c) whether these missiles will be able to check any missile attack on our coun-try?]

रक्षा मंत्रालय में राज्य मंत्री (रक्षा उत्पादन) (श्री लिलत नारायण मिश्र): (क) बालिस्टिक मीजाइलो के निमार्ण के लिए भारत किसी देश के साथ समझौते में शामिल नहीं हुआ है।

(ख) तथा (ग) प्रश्न नहीं उठते ।

tFTHE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) India has not entered into a contract with any country for the manufacture of ballistic missiles.

(b) and (c) Do not arise.] f[]

English translation.